

(b) if so, what are the details thereof; and

(c) by when the plan is likely to be implemented?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER):** (a) to (c) Besides continuing its major activity, namely, manufacture and sale of bread, Modern Food Industries (India) Ltd. has already diversified in the field of other food industries like fruit juice/drinks, fruit pulp concentrates for sweetened aerated waters, etc. An outlay of Rs 6.70 crores has been approved in the annual Plan (1989-90) for the schemes of the Company, which would be in the nature of strength ening/reorganising some of these activities, as well as expanding the existing capacities or setting up new projects. The main projects proposed to be taken up during 1989-90 are:—

- (i) Expansion of capacity in the bakery unit at Delhi in a phased manner;
- (ii) Expansion of capacity in the bakery unit at Madras;
- (iii) Setting up of a fruit juice bottling plant at Madras;
- (iv) Setting up of a Poshahar plant at Udaipur;
- (v) Setting up of an extruder plant at Varanasi.

#### **Welfare Schemes for SC/ST**

**1211. SHRI ANAND PRAKASH GAUTAM:** Will the Minister of WELFARE be pleased to state:

(a) the details of the welfare scheme started by his Ministry for the welfare of Scheduled Castes/Scheduled Tribes;

(b) the details of the amounts spent on their welfare during 1987-88 and the amount earmarked for 1988-89;

(c) the assistance given to Uttar Pradesh for the purpose during the current year; and

(d) the steps being taken to ensure that the benefit of schemes reaches the deserving people ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON):** (a) and (b) The Central assistance given to the States/U Ts. for various schemes for the welfare of Scheduled Castes/Scheduled Tribes during 1987-88 and 1988-89 is annexed [See Appendix CL, Annexure No. 60].

(c) The information in respect of 1988-89 is annexed. [See Appendix CL, Annexure No. 61]

(d) Necessary guidelines have been issued to the State Govts. to ensure effective implementation of various schemes meant for the development of Scheduled Castes/Scheduled Tribes, properly motivating and mobilising the field level agencies. Due monitoring of the implementation of the schemes/programmes is being done at the Central as well as State levels. Necessary evaluation of the impact of the programmes is also being taken up wherever necessary.

#### **Alternative system of Transport in Metropolitan Cities**

**1212. SHRI PARVATHANENI UPENDRA:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether experts of road research have suggested alternative system of transport for larger metropolitanises; and

(b) if so, the action taken by Government thereon?